

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3842
TO BE ANSWERED ON 08.12.2016**

ALLOCATION OF POWER TO STATES

3842. SHRI PARVESH SAHIB SINGH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether States have demanded allocation of more power from Central generating stations and to augment transmission capacities;**
- (b) if so, the details thereof;**
- (c) the details of the present power allocation to the various States and what percentage of their respective total capacities the said allocation constitutes;**
- (d) whether the Government has made any plan for the increased allocation of power from the central pool to the States; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : No request has been received from any state during this year either for allocation of more power from the Central Sector Generating Stations or to augment transmission capacities.

(c) : The details of the present power allocation (firm) to the various states and the percentage of their respective total capacities in the said allocation that constitutes is given at Annex.

(d) & (e) : No, Madam. The entire capacity of a Central Generating plant stands fully allocated to the states/beneficiaries at any instant of time. As such, there is no scope for any increased allocation to the States from the existing power plants except in cases where states have surrendered their share.

In the event of surrender of allocation by any States, the same is allocated by Ministry of Power (MOP) among the States, who requisition for this power as per the relevent Central Electricity Regulatory Commission (CERC) regulations. As on date, around 4500 MW from various Central Generating Stations has been surrendered by various states and the request of states had been sent to all the states for availing this power and the letter has also been posted on the website of MOP with a request that the willing states may give their consent to avail such power. As on date, there is no request pending with MOP for reallocation to willing state.
